



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/162/2017 WITH CRP.SL.NO.285719/2016	NITYANANDA ROY Versus SMT. JOYA ROY and 8 ORS.	MR.B K DAS MR.S ROY MR.M H LASKAR	
2	WP(C)/5470/2018	UNION OF INDIA Versus ISMAIL ALI AND 2 ORS.	MR. B SARMAH MR. A BARKATAKI	SC, REVENUE
3	WP(C)/7434/2018	MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3201/2019	MINAKSHI BORUAH PATMOUT Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SINGHA	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/3986/2020	SMT. ANJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. J SARMAH	MR. S DUTTA (R-1) MR. R GOSWAMI, R-4 MR. S DUTTA (R-1) MS. P BORTHAKUR, R-4 ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
11)	MR D K MISHRA	03-11-2022	To	07-11-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/55/2014	KAMAL KISHORE DAS Versus SMTI NILIMA ADHIKARY and 11 ORS	MS.N MITRA MS.D DEVI MR.R DEY	
2	WP(C)/4243/2018	TULIKA MOHALI Versus THE STATE OF ASSAM AND 5 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM
3	WP(C)/6629/2019	ON THE DEATH OF SHYAMA KANTA PAUL HIS LEGAL HEIR SHRI SANDIP KUMAR PAUL REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD	MR. I CHOUDHURY MS. M. D. BORAH (GA, ASSAM)(R-1 & 2) MS. G BARUAH SC, A S H B
4	WP(C)/8301/2019	GOLAP KANHAR Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS. A TALUKDAR	SC, PNRD GA, ASSAM SC, REVENUE
5	WP(C)/3721/2020	M/S. BARPETA PURBANCHAL ENTERPRISE, Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC

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10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
11)	MR D K MISHRA	03-11-2022	To	07-11-2022